

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2915

ANSWERED ON:10.02.2014

TOLL COLLECTION

Ahir Shri Hansraj Gangaram;Bundela Shri Jeetendra Singh;Chaudhary Shri Haribhai Parthibhai;Choudhary Shri Harish;Singh Shri Ratan;Singh Dr. Sanjay

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of toll collected by toll collecting agencies including private agencies and the revenue earned by the Government from them during the last three years and the current year, State-wise;
- (b) whether the Government has received complaints against toll collecting agencies including the agency involved in toll collection on Kamthi-Kanhan-Nagpur stretch of NH-7 during the said period;
- (c) if so, the details thereof, State-wise indicating the nature of these complaints along with the action taken thereon; and
- (d) the steps taken or being taken by the Government to minimise toll complaints/ grievances of road users?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS(SHRI SARVEY SATHYANARAYANA)

(a) Madam. The details are enclosed at Annexure-A

(b) to (d) The details of complaints against toll collecting agencies, State wise including Maharashtra, are enclosed at Annexure- B. As the user fee is being levied and collected as per the provisions of applicable fee rules and concession agreement therefore any representation received regarding toll being collected in 4/6-laning projects during construction period the same is addressed accordingly to the rules & agreement.